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Title: Need to revisit the existing recruitment policy for Nurses and Paramedics for overseas employment.

SHRI JOSE K. MANI (KOTTAYAM): Wreckless exploitation of Indian paramedical personnel, especially nurses from Kerala by both the recruitment agencies and the overseas employers had jolted the Indian Government to ban recruitment/placement of nurses by private agencies for overseas employment.

This move solely empowers the Government agencies to handle recruitment of paramedics for overseas placements. However, it has turned out to be a counter-productive with India losing a major share of such overseas employment opportunities to its traditional rivals like Pakistan, Bangladesh, Philippines and Indonesia. The Government agencies lack the requisite infrastructure to handle the volume of work hitherto handled by professionally run private agencies and also lag behind in motivational aspects. As a corollary to enforcement of this new policy, recruitment/placement of nurses/paramedics overseas has become standstill.

The Government needs to revisit the policy without compromising on issues relating to exploitation of job aspirants and at the same time augment the handling capacity of the Government agencies manifold to tap the overseas employment potential to the fullest.

14.37 hours

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